

(3)

-CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 67/2005
OA No. 885/2004

New Delhi this the 26th day of May, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Shri Ram Ratan,
S/o late Sh.Ram Swaroop
R/0 B-47/A, Gali No. 9,
Shashi Garden, Delhi
Presently working as Chowkidar at
Govt. Middle Girls School
(Rajkiya Middle Manya Vidyalaya),
G.T. Road, Shahdara, Delhi-110032.

(By Advocate Shri T.D.Yadav)

...Applicant

VERSUS

Shri Vijay Kumar
Director of Education,
Directorate of Education,
Govt. of NCT of Delhi, Old Sectt.,
Delhi-110054.

(By Advocate Shri Vijay Pandita)

...Respondent

O R D E R (ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A))

Respondents have passed orders dated 27.4.2005 in compliance of Tribunal's directions. Learned counsel stated that applicant would be paid the arrears within a period of 15 days. As such, CP is disposed of and notice issued to respondent is discharged.

(Mrs.Meera Chhibber)
Member (J)


(V.K.Majotra)
Vice Chairman (A)